

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfers and Postings.

Government Order No: **14331** -JK (LD) of 2023.
Dated : 25 - 10 - 2023.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Kumar Abhishek, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the Forest Department, Civil Secretariat at Jammu; and
2. Ms. Yazan Ul Yasra, Assistant Legal Remembrancer/ District Litigation Officer under orders of adjustment in the Department is posted in the office of Principal Chief Conservator of Forest, J&K against available post.

The above officers shall be deemed to have been relieved from the date of issuance of this Order.

By Order of the Government of Jammu and Kashmir.

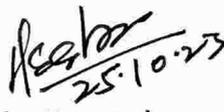
Sd/-
(Achal Sethi)
Secretary to Government.

No: LAW-Estt/104/2022-10.

Dated: 25 – 10 – 2023.

Copy to the:-

1. Principal Secretary to Government, Forest Department. This is with reference to his UO No. FST-Lit/11/2023-02 dated 10-10-2023.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Commissioner/Secretary to Government, General Administration Department.
4. Principal Chief Conservator of Forest, J&K Jammu.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs.
6. Private Secretary to the Chief Secretary for information of the Chief Secretary.
7. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. Concerned Officers for compliance.
9. Incharge Website.
10. Government Order file.


(Ashish Gupta)
Additional Secretary to Government.